

in this regard, and keep a strict vigil.

STATEMENT

List of cases pending in the High Court of Bombay in which Union of India was one of the respondent

1. Writ Petition No. 4810 of 1987
Malti M. Bhandari, Petitioner versus the Govt. of Maharashtra and the Union of India regarding caste verification of Petitioner belonging to Chamar community.
2. Writ Petition No. 4967 of 1988—
Gopal Akashar Barot, Petitioner versus the Govt. of Maharashtra and others regarding caste status of Petitioner.
3. Writ Petition NO. 1071 of 1987 in the High Court of Judicature at Bombay Aurangabad Bench, Aurangabad—Shri Prakash, Petitioner versus the State Government of Maharashtra and others regarding treating of Dhangar as Dhangar in Maharashtra.
4. Writ Petition No. 885 of 1987 in the High Court of Judicature at Bombay Nagpur Bench—Shri M.A. Mahatama versus the State Government of Maharashtra and other regarding issue of caste certificate to Dhangar in the name of Dhangar.
5. Writ Petition Np. 3709/88 in the High Court of Bombay by Shri

Sanjay Kumar Vinod Kantharia versus the Govt. of Maharashtra and others regarding caste claim of the Petitioner, a migrant from the State of Gujarat.

Raids on Firms Using BVOs in Cold Drinks

8936. SHRI D.M. PUTTE GOWDA:
SHRISARJUPRASADSAROJ:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Department of Prevention of Food Adulteration has conducted raids at the premises of soft drink manufacturers to detect the contents of BVO in soft drinks;

(b) if so, the facts and the details thereof; and

(c) the action taken thereon?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) to (c). As per the information received from Delhi Administration, the Department of Prevention of Food Adulteration, Delhi Administration, Delhi had conducted raids on 17th April, 19th April at the premises of the manufacturers of Carbonated Waters to detect the use of B.V.O. Out of nine samples taken, three samples have been found containing B.V.O. by the Public Analyst. The details are given in the attached statement.

All the these cases where B.V.O. has been detected are under investigation.

STATEMENT

Date	Name of the Product	Name of the Manufacture	Result of Analysis
1	2	3	4
17.04.90	Gold Spot	M/s. Delhi Bottling Company, Shivaji Marg, New Delhi	Adulterated found B. V.O. Contents
17.04.90	Thumps Up	M/s. Delhi Bottling Company, Shivaji Marg, New Delhi	Genuine
17.04.90	Gold Spot	M/s. Pearl Drinks (P) Limited, Lawrence Road, Delhi	Adulterated found B. V.O. contents
17.04.90	Limca	M/s. Pearl Drinks (P) Limited, Lawrence Road, Delhi	Adulterated found B. V.O. contents
19.04.90	Cola Lite	M/s. Pure Drinks, Shivaji Marg, New Delhi	Genuine
19.04.90	Campa Cola	M/s. Pure Drinks, Shivaji Marg, New Delhi	Genuine
19.04.90	Tripp	M/s. Pure Drinks, Shivaji Marg, New Delhi	Genuine
19.04.90	Soda Special	M/s. Pure Drinks, Shivaji Marg, New Delhi	Genuine

<i>Date</i>	<i>Name of the Product</i>	<i>Name of the Manufacture</i>	<i>Result of Analysis</i>
1	2	3	4
30.04.90	Sweetened Carbonated (Bunta Tyoe)	M s. Arora Soft Drinks, Tagore Garden Market, New Delhi	Genuine